

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-111/2012/3258/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 19th April, 2023.

Sub: **Casual leave, Restricted holiday alongwith station leave permission.**

Ref:- Your Letter No. DJN/2863, dtd. 11.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.04.2023 and permission to avail Restricted holiday on 19.04.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 24.04.2023**, has been granted. The Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/3259/A dated , 19-04-2023

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)